

the Union Government to safeguard the cultural and linguistic identity of the people in accordance with its solemn commitment?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c). Information is being collected and will be laid on the table of the House.

Corruption Charges Against Police Officers on Deputation and Posted in Hoshiarpur

4935. SHRI KAMAL CHAUDHRY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number and particulars of officers of the rank of S.P. and above posted in Hoshiarpur district, Punjab who have been on deputation from other cadre of service like CRPF.

(b) the number of them who have been facing charges of corruption;

(c) whether Government propose to revert them to their parent organisations; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (d). Information in this regard is awaited from the Government of Punjab.

Imposition of Curfew in Srinagar

4936. SHRI A.K. A. ABDUL SAMAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of days on which the city of Srinagar in Jammu and Kashmir has been

fully free of curfew during the period 1 January to 30 June, 1990;

(b) the longest period of continuous curfew in a locality of Srinagar during this period;

(c) the average number of hours per day during this period that Srinagar has been partially under curfew;

(d) whether any complaints have been received by the authorities regarding the difficulties faced by the civil population; and

(e) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (e). The information is awaited from the State Government.

[Translation]

Development of Fishery in Rajasthan

4937. SHRIGULABCHAND KATARIA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have any proposal for the development of fisheries in Udaipur division (Rajasthan) which has nano important place in India so far as sweet water lake fish are concerned;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) to (c). In Rajasthan, including its Udaipur Division, the following Centrally Sponsored Schemes are in operation:—

(i) *Development of Aquaculture:*

Under this Centrally Sponsored Scheme, thirteen Fish Farmers' Development Agencies (FFDAs) have been sanctioned in the districts of Ajmer, Alwar, Bhilwara, Bharatpur, Dungaerpur, Jaipur, Tonk, Udaipur, Chittorgarh, Banswara, Kota, Jhalwar and Swai Madhopur. These FFDAs have so far developed 2217 ha. of tanks and ponds for fish culture and trained 3231 fish farmers.

(ii) *National Fish Seed Programme:*

Under this Centrally Sponsored Scheme, two fish seed farm-cum-hatcheries have been sanctioned, one each at Banswar in Udaipur district and Kota district to produce 10 million fish seed each. The construction of these two hatcheries has been reported to be nearing completion.

[English]

Growth of Royyalu in Salt Water Basing of Nellore District in Andhra Pradesh

4937-A. SHRI RAJAMOHAN REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any proposal is under consideration of Government to improve the growth of Royyalu in salt water basins in Nellore district of Andhra Pradesh;

(b) whether any expert team from Taiwan and Thailand visited many parts of Andhra Pradesh in this regard;

(c) whether this expert team has submitted any report to Government, if so, the details thereof; and

(d) the quantity of Royyalu exported from India to other countries in 1988-89 and 1989-90?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) For development of prawn farming (Royyalu) in the Nellore district of Andhra Pradesh, the Government have taken up in the following steps:

(i) One Brackishwater Fish Farmers' Development Agency (BFDA) was sanctioned during 1989-90 (January, 1990). This BFDA which will be operational from 1990-91 onwards is targeted to bring under prawn farming about 50 ha. brackishwater area per annum in the district.

(ii) The Marine Products Export Development Authority (MPEDA) is implementing a prawn culture project in collaboration with the Department of Biotechnology, in 8.8 ha. farm area in Nellore district for demonstrating the techno-economic viability of semi-intensive prawn farming.

(b) The Government have not invited any expert either from Taiwan or Thailand to visit Andhra Pradesh in this regard.

(c) Does not arise.

(d) The quantity of frozen shrimp (Royyalu) exported from India to other countries in 1988-89 and 1989-90, was 56,835 tonnes and 58,010 tonnes, respectively.

Regularisation of Daily Wage Labourers of A & N Administration

4937-B. SHRI MANORANJAN BHAKTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of daily wage labourers working with the various depart-